

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 207  
150/66/ND/2020**

**IN THE MATTER OF:  
Chakradhari Wheels Pvt. Ltd.**

**...PETITIONER**

**Section**

**Under Section 66 of Comp. Act, 2012**

**Order delivered on 07.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant  
For the RD/OL**

**:Mr. Hemantmanjani, Advocate  
:Ms. Shankari Mishra, Proxy  
counsel**

**For the Income Tax Department**

**:**

**ORDER**

Heard the submissions made by the counsel for the petitioners. Serve notice once again to the Income Tax Department. Proxy counsel Ms. Shankari Mishra has appeared for RD and prayed for four week's time. The time prayed for is granted. Post the matter to 15<sup>th</sup> January, 2021.

**l -sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**